

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)

File No.:- Mac App.4/2022

United India Insurance Co. Ltd. Titled V/s Tanba Gyasto and Ors.
..... Petitioner/Appellant(s) Respondent (s)

Notice to the respondent (s): -

4. Konchok Dorjay S/o Sonam Tashi
R/o Choglasmar Leh-194101. (Owner).

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 10.05.2024 09.00 A.M. or the next working day if 10.05.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 2nd day of March, 2024 at Jammu.


(Sandeep Kour)

Registrar Judicial

High Court of J&K and Ladakh
Jammu

No.:- 1598

Dated:- 04.03.24

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.


(Sandeep Kour)

Registrar Judicial

High Court of J&K and Ladakh
Jammu